Transport Undertakings whose income and whose surplus go to the State exchequer and as such are not liable to Income-tax.

TRUNK CALLS

*214. SHRI A. M. TARIQ: Will the Minister of Transport and Communications be pleased to state what are the measures that are being taken with regard to trunk calls getting matured in a short time?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): Reduction in the delays to trunk calls are being effected through:

- (a) increase in the number of trunk circuits and trunk positions;
- (b) increased stability of long distance circuits through providing them by underground cables instead of overhead lines (thus avoiding thefts of the lines as well as interruptions due to weather);
- (c) improved methods of operation, such as introduction of single-ticketing and operator-dialling;
- (d) increased recruitment and training of operative staff; and
- (e) wherever possible through introduction of subscriber trunk dialling.

Most of the above measures are subject to the availability of resources. On most routes, however, the traffic is increasing more rapidly than the increase in circuits.

شری اے - ایم - طارق : اب جبکه

تیلیفون کا استعمال بہت زیادہ ہونے لکا ہے اور فی التحال تین رعایتھیں دی جاتی ہیں ایک تو سرکار کو موست ایمیاتمدت کالس کی اور پھر دوسری بڑے بڑے لوگوں کی ارجلت کالس کی اور تیسرے ایپچیت کالس کی تو اس کے بعد جہاں تک عام جنتا کا سوال ہے جو کہ آرفینری کالس کرتی ہے اور

آرقیاری ترنک کال کا ملفا چوبیس کینگه میں بھی مشکل ہے اس کے لئے کیا حکومت سے کوئی ایسی رعایت ملے گی between these immediate and آرتیاری کال کو بھی کارٹی ایمیارتاس ملے ا

[बी ए० एम० तारिक : प्रव जविक टेलीफोन का इस्तेमाल बहुत ज्यादा होने लगा है भौर फिलहाल तीन रियायतें दी जाती हैं—एक तो सरकार को मोस्ट इम्पार्टेंट काल्स की और फिर दूसरे बड़े बड़े लोगों की धजेंट काल्स की और किर दूसरे बड़े बड़े लोगों की धजेंट काल्स की और तिसरे इमिजियेट काल्स की, तो उसके बाद जहां तक ग्राम जनता का सवाल है जोकि ग्राहिनरी ट्रक काल्स करती है और ग्राहिनरी ट्रक काल्स करती है और ग्राहिनरी ट्रक काल्स का मिलना चौबीस घंटे में भी मुक्किल है उसके लिये क्या हुकूमत से कोई ऐसी रियायत मिलेगी कि between these immediate and important calls ग्राहिनरी काल को भी कोई इम्पार्टेस मिले]

SHRI B. BHAGAVATI: Steps have been taken so that ordinary calls also may be expedited. For that purpose all these measures have been taken. In the Research Department certain modifications have been made in the Trunk Exchange equipments and circuit designs.

شری اے - ایم طارق: مهرا سوال یه نهیں تها که مشین میں کیا کیا گیا ہے - مہرا سوال یه هے که چوت بوی تعداد ارجلت کلس کی هوتی هے اور سرکاری کالس کی هوتی هے اور سرکاری کالس کی هوتی هے اور سرکاری کالس کی هوتی هے اور سرکاری کارتی هے اس کے مقابله میں کوتی هے اس کو بھی کم سے کم کچھ رعایت مللی چاهئے - آپ کی دس لوجلت کال یا پانچ ایمپارتملت کال کے ایمپارتملت کال کے ایمپارتملت کال کے

^{†[]} Hindi transliteration.

بعد کم سے کم ایک آرڈیڈری کال او بهي موقع ملفا چاهئے - تو اس سلسله مهن حكومت كها وعايت دينا چاهتی هے ؟

†शिए० एम० तारिक: मेरा सवाल यह नही था कि मशीन में क्या किया गया है। मेरा सवाल यह है कि जो प्रेफेरेंस का सवाल है कि बहुत बड़ी तादाद अजैंट काल्स की होती है और सरकारी काल्स की होती है उसके मकाबले में जो श्राम जनता-गरीब जनता-मार्डिनरी काल करती है उसको भी कम से कम कुछ रियायत मिलनी चाहिये। श्रापकी दस अर्जेंट काल या पांच इम्पार्टेंट काल के बाद कम से कम एक आडिनरी काल की भी मौका मिलना चाहये। तो इस सिलसिले में हुकुमत क्या रियायत देना चाहती है ?]

SERI B. BHAGAVATI: It is under consideration.

SHRI BABUBHAI CHINAI: In view of the fact that the hon. Minister has said that this thing would only take place provided the required resources are there, may I know whether the Government has made any arrangement to start any factory for making of telephones or are they any telephone planning to have manufacturing concern besides the one which they have in Bangalore?

MR. CHAIRMAN: Have you other plans?

SHRI B. BHAGAVATI: We have proposals to augment the production in our tele-communication production centres and we have proposals also to have more factories if resources are made available.

*215. [The questioner (Shri J. H. Joshi) was absent. For answer, vide col. 1217 infra.]

TUBERCULIN INJECTIONS TO CASHEW WORKERS AT ENATH (KERALA)

*216. SHRI M. M. S. SIDDHU: Will the Minister of HEALTH be pleased to state:

- (a) whether his attention has been drawn to the report published "The Mail" of 6th June, 1962 that 44 cashew workers in a cashew factory at Enath (Kerala) were removed to hospital after they were given injections of tuberculin on the 5th June, 1962;
- (b) if so, what were the reasons for such a severe reaction of the injections;
- (c) what was the strength of tuberculin used and why there was preponderance of reaction in women; and
- (d) what steps Government propose to take to prevent such reactions?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. Raju): (a) Yes,

- (b) These are being investigated but are presumed to be functional.
- (c) Tuberculin used was Rt 23 with tween 80 in 1 TU strength. Functional symptoms are mostly in women and so it is likely that this was the cause.
- (d) The tuberculin used is being analysed and the whole episode being fully investigated and action to be taken will be decided on the result of the enquiry.

SHRI M. M. S. SIDDHU: I would like to draw the attention of the Minister to the "Times of India", June 18, in which it is alleged that tuberculin was locally contaminated. Has the attention of the Government been drawn to it?

Dr. D. S. RAJU: The tuberculin was sent to Guindy for investigation and it has been found that it was non-toxic but it was found that there was some contamination.

SHRI M. M. S. SIDDHU: I would like to know whether the policy of the Government has been changed in regard to B.C.G. because adults usually give positive non-specific re-action. Formerly B.C.G. was being applied to the children age group where the number of persons negative to tuberculin

^{†[]} Hindi transliteration.